

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-103

IB-1058/PB/2020
New IA/1775/2024

IN THE MATTER OF:

Intec Capital Ltd.

....Applicant

Vs.

SRD Management Company Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 19.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Ms. Pridhi Singla, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/1775/2024:-

This is an application filed by the Resolution Professional under Section 19(2) of the IBC, 2016 seeking co-operation from the Suspended Management of the Corporate Debtor. Heard the submissions made by Ld. Counsel on behalf of the Resolution Professional. Issue notice to the Respondent for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **31.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)